

DIVISION BENCH  
COURT - I

**O-205**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/295(KB)2021  
IA(I.B.C)/859(KB)2023, IA(I.B.C)/391(KB)2024,  
IA(I.B.C)/715(KB)2023, IA(I.B.C)/713(KB)2023,  
IA(I.B.C)/226(KB)2023, IA(I.B.C)/714(KB)2023,  
IVN.P (IBC)/7(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	<b>RESERVE BANK OF INDIA VS SREI INFRASTRUCTURE FINANCE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr.Jishnu Saha, Sr.Adv. ] For SIFL  
Mr.Debnath Ghosh, Adv. ]  
Mr.Soumyajit Mishra,Adv. ]  
  
Mr.Shaunak Mitra, Adv. ] IN IA 859/2023  
Mr.Dipendra Nath Chander,Adv. ]  
Ms.Sonali Ghosh Panda, Adv. ]  
Mr.Sagnik Mukherjee,Adv. ]

**ORDER**

1. Ld.Sr.Counsel /Counsel for the parties present.
2. Post this matter on **19/06/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**